

ITEM NO.101 Court 2 (Video Conferencing) SECTION XVII
[Part Heard]

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL Diary No(s). 27976/2019

(Arising out of impugned final judgment and order dated 27-05-2019 in IA No. 378/2019 passed by the Appellate Tribunal For Electricity At New Delhi)

ALL INDIA POWER ENGINEERS FEDERATION Petitioner(s)

VERSUS

JAIPUR VIDYUT VITARAN NIGAM LTD. & ORS. Respondent(s)

[IA No.122615/2019-CONDONATION OF DELAY IN FILING and IA No.122617/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.122619/2019-STAY APPLICATION and IA No.122611/2019-PERMISSION TO FILE APPEAL and IA No.122616/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES]

WITH

Diary No(s). 39030/2019 (XVII)
(IA No.177950/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.177947/2019-PERMISSION TO FILE APPEAL and IA No.177949/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/ FACTS/ ANNEXURES)

C.A. No. 8625-8626/2019 (XVII)
(FOR ADMISSION and IA No.173875/2019-STAY APPLICATION and IA No.179053/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 23-07-2020 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE M.R. SHAH

Counsel for the parties

Mr. C. Aryama Sundaram, Sr. Adv.
Mr. Basava Prabhu Patil, Sr. Adv.
Ms. Ranjitha Ramachandran, Adv.
Mr. Nikunj Dayal, Adv.
Ms. Shubham Arya, Adv.
Mr. Geet Ahuja, Adv.

Mr. Prashant Bhushan, AOR
Mr. Pranav Sachdeva, AOR
Mr. Jatin Bhardwaj, Adv.
Ms. Neha Rathi, Adv.

Dr. A.M. Singhvi, Sr. Adv
Mr. Arvind Datar, Sr. Adv
Mr. Mahesh Agarwal, Adv
Ms. Poonam Verma, Adv
Mr. Arshit Anand, Adv
Mr. M.S. Ananth, Adv
Ms. Sakshi Kapoor, Adv
Mr. Malav Deliwala, Adv
Mr. Azeem Samuel, Adv
Mr. E.C. Agrawala, A.O.R

Mr. Alok Kumar Pareek, Adv.
(Appearance slip not given)

Mr. Amit Kapur, Adv.
(Appearance slip not given)

Ms. Noor Shergil, Adv.
(Appearance slip not given)

UPON hearing the counsel the Court made the following
O R D E R

Dr. Abhishek Manu Singhvi, learned senior counsel, resumed his arguments at 2:05 P.M. and concluded at 03.00 PM.

Thereafter, Mr. C.A. Sundaram, learned senior counsel, started his arguments and concluded at 4.00 PM.

List on 29.07.2020 for further arguments.

Written submissions, if any, be filed by 28.07.2020.

(NARENDRA PRASAD)
AR-CUM-PS

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
ASSISTANT REGISTRAR

List of Books referred :-

1. (2017) 14 SCC 80 (Para 54)
2. (2019) 5 SCC 325 (Para 11)